

Evaluation of awareness building measures

2213. DR. L. HANUMANTHAI AH: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether Government has evaluated the performance of its awareness campaign initiated to create awareness among minority communities about the schemes/programmes meant for their welfare in the country, if so, the details and the outcome thereof;

(b) whether there is no increase in beneficiaries of the said schemes/programmes after such awareness campaign, if so, the details thereof, State/UT-wise and Scheme/Programme-wise during the last three years and the current year; and

(c) the other steps taken by Government in this direction?

THE MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI):

(a) to (c) The awareness campaign is carried out under the Scheme of Research/ Studies, Monitoring and Evaluation of Development Schemes including Publicity of this Ministry to create awareness among the six centrally notified minority communities, namely, Muslims, Christians, Sikhs, Buddhists, Parsis and Jains, about the schemes/programmes implemented by this Ministry for their welfare in the country. An evaluation study of this scheme of awareness has been conducted in 2014 and a copy of this Study Report is available on the website of the Ministry at www.minorityaffairs.gov.in. Based on the recommendations of this Study, the scheme has been revised and approved for implementation during 2017-18 to 2019-20. A copy of the Guidelines of this scheme is also available on the website of the Ministry at www.minorityaffairs.gov.in.

Awareness campaigns carried out by this Ministry have created positive impact on the targeted beneficiaries which has resulted in increase in the number of applications received in case of the three scholarship schemes, namely, Pre-matric, Post-matric and Merit-cum-Means based scholarship schemes, of this Ministry. Similarly, other schemes of the Ministry have also been benefitted through positive impact on the targeted groups through the nationwide awareness campaigns. The State/UT-wise details of applications received and number of beneficiaries under the said three scholarship schemes are available on the website of the Ministry at www.minorityaffairs.gov.in.

The Government has taken up multi-media campaign to spread awareness of welfare schemes meant for minorities through print and electronic media, All India Radio Network including FM Channels, and websites all over the country. Pocket booklets and pamphlets on various schemes/programmes of the Ministry are published

in Hindi, English, Urdu and other regional languages. In order to directly reach out to the public especially minority communities and spread awareness among them, 'Progress Panchayats' are organized in various places. Regional Coordination and Review Conferences are also held with State Governments from time to time where, *inter alia*, information about the Ministry's schemes is provided. In addition, outdoor publicity is also being done by organizing 'Hunar Haat'. Recently, Hunar Haats have been organized at (i) India International Trade Fair 2016, 2017 and 2018, (ii) Baba Kharak Singh Marg, New Delhi in February, 2017 and 2018, (iii) Puducherry in September, 2017, and October, 2018, (iv) Allahabad in September, 2018, and (v) Mumbai in January, 2018 and December, 2018, to further promote traditional crafts/arts, generate employment and strengthen their market linkages.

Centre's share in Post-Matric Scholarship Scheme

†2214. SHRI AJAY PRATAP SINGH: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether it is a fact that Government has received a proposal from Madhya Pradesh for enhancing the Centre's share in Post-matric Scholarship Scheme; and

(b) if so, by when the amount would be enhanced and if not, the reasons therefor?

THE MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI):

(a) The Post-Matric Scholarship Scheme for students belonging to the minority minorities is a Central Sector Scheme and 100% of funds for scholarship amount is disbursed by the Ministry of Minority Affairs. As such, no proposal has been received from the Madhya Pradesh Government with respect to enhancing the Central share in the scheme.

(b) Question does not arise.

Subsidy for solar products manufacturers

2215. SHRIMATI VANDANA CHAVAN: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether Government has given any subsidy or implemented any scheme in order to incentivise the manufacturing of solar energy products;

(b) whether Government has provided any scheme in order to reduce the cost and insurance for solar energy products; and

† Original notice of the question was received in Hindi.